

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2141
(TO BE ANSWERED ON 15/03/2021)**

NEWS CHANNELS OPERATING THROUGH YOUTUBE AND OTT

2141. SHRI AYODHYA RAMI REDDY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is planning to regulate the news channels which are operating through YouTube and other Over The Top (OTT) platforms;

(b) total number of News Channel operating through the YouTube and OTT medium;

(c) whether there has been a demand by the media industry in India to regulate the operation of the News Channels mentioned above;

(d) number of movies of Indian make which were released through the OTT platforms during the last three calendar years; and

(e) whether Government is aware of the demand of the news media industry to share the revenue by Google and other such?

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH
JAVADEKAR}**

(a): The Government has notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25th February, 2021, a copy of which is available on the website of the Ministry i.e. www.mib.gov.in. The Rules inter- alia provide for the following:-

- i. Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (commonly known as OTT Platforms).**
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), self-regulating body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government(Level-III), with time bound grievance disposal mechanism.**
- iii. Furnishing of information by the publishers to the Government and periodical disclosure of information regarding grievance redressal in public domain.**

(b) Details regarding news channels operating on YouTube and OTT platforms are not maintained by Government.

(c) The Government has received representations and grievances relating to content on digital media, including news publishers.

(d) The Government does not maintain details of movies and other audio visual content released on OTT platforms.

(e) The Ministry has not received any representation on such revenue sharing.
